

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2535**

**TO BE ANSWERED ON THE 2<sup>ND</sup> AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)  
NAMING OF ROADS, AIRPORTS AND GOVERNMENT BUILDINGS**

**2535. SHRI A.T. NANA PATIL:  
SHRI DEVJI M. PATEL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any policy guidelines on naming/renaming of roads, airports and Government buildings;**
- (b) if so, the details thereof; and**
- (c) the steps taken by the Government to have a transparent policy in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): At present there is no laid down policy guidelines on naming/renaming of airports in the country. As a general practice, the request for naming/renaming of airports are considered based on the recommendations of the concerned State Government supported by a resolution duly passed in the respective State Legislative Assemblies. Regarding naming/renaming of roads and Government buildings, the Union Government has no such policy guidelines.**

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